


**No .DJ-E(P.File)/2016-
OFFICE OF THE DISTRICT AND SESSIONS JUDGE, CHAMBA
DIVISION AT CHAMBA.HP.**

DATED:-Chamba 8th Day of July,2017.

CHARGE ASSUMPTION REPORT.

I, Yogesh Jaswal, do hereby assume the charge of the post of District and Sessions Judge, Civil and Sessions Division, Chamba today on 8th day of July, 2017 in the forenoon, after availing 11 days earned leave w.e.f. 27-6-2017 to 07-07-2017, with permission to prefix Sunday and Gazetted Holiday falling on 25-6-2017 and 26-6-2017 and suffix Second Saturday and Sunday falling on 8-7-2017 and 9-7-2017 sanctioned vide Notification No. HHC/GAZ/14-221/96—I-15771 dated 01/2-6-2017 of the Hon'ble High Court of Himachal Pradesh Shimla.


(Yogesh Jaswal)
District and Sessions Judge
Chamba Division Chamba,HP.

Endst.No.DJ-E(P.File)/2015- ~~4152~~ 4162
Copy forwarded for information and n/a to:-

Dated:- 8th day of July,2017.

1. The Registrar General, High Court of Himachal Pradesh, Shimla-171001.
2. The Registrar(Vigilance) High Court of HP. Shimla-171001.
3. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of HP. Shimla-171001.
4. The Additional District & Sessions Judge, Chamba.
5. The Senior Civil Judgecum-CJM. Chamba.
6. The Senior Civil Judge-cum-Addl CJM -cum-Secretary,DLSAChamba
7. The Civil Judgecum-JMIC Chamba and Dalhousie.
8. The District Attorney, Chamba.
9. The President, Bar Association Chamba/Dalhousie.
- 10.The Treasury Officer, Chamba.
- 11.The Manager, State Bank of India, Chamba.
- ~~12.~~12.The Civil Nazir of this office.
- ~~13.~~13. The System Officer of this office for uploading the same on the website of this Court.
- 14.Guard file.

District and Sessions Judge,
Chamba, Diyn. at Chamba.HP.
